



भारत सरकार/ GOVERNMENT OF INDIA
पोत परिवहन मंत्रालय / MINISTRY OF SHIPPING
नौवहन महानिदेशालय, मुंबई
DIRECTORATE GENERAL OF SHIPPING, MUMBAI

F. No. 7-NT(72)/2014

Date: 03.04.2020

DGS Order No. 09 of 2020

Subject: Extension to the validity of ship sanitation certificate for all Indian registered vessels operating on the coast of India in view of COVID-19 outbreak - reg.

1. Ministry of Home Affairs (MHA) has issued Order No. 40-3/2020-DM-I(A) dated 24.03.2020 dated directing the Ministries / Departments of Government of India, State/Union Territory Governments and State / Union Territory Authorities to take effective measures for ensuring social distancing so as to prevent the spread of COVID-19 in the country. The Order of MHA is to remain in force, in all parts of the country, for a period of 21 days with effect from 25.03.2020.
2. In view of the difficulties expressed by the shipping industry in renewing the Ship Sanitation Certificate due to the lockdown, the Directorate extends the validity of Ship Sanitation Certificate of all Indian registered vessels operating on the coast of India up to **30.06.2020**.

03/04/2020

(Amitabh Kumar)

Director General of Shipping &
Additional Secretary to the Govt. of India